

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 7

IA3658/2022 IA 3656/2022 IA 3657/2022 IA 3650/2022 in C.P. (IB)/1831/(MB)/2017

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **02.12.2022**

NAME OF THE PARTIES: - **Standard Chartered Bank VS Bawree Fashion Pvt Ltd**

Appearance (via video-conference):

For the Applicant : Mr. Ravish Mishra, Advocate

For the Respondent : None present

Section 66(1) & 7 of the IBC, 2016

ORDER

Ld. Counsel for the Applicant is present and prays for adjournment in the matter contending that other connected Interlocutory Applications arising out of the present Company Petition are listed on Board on 06.01.2023. Prayer is allowed. On the request of the Applicant, matter is adjourned to 06.01.2023, along with other connected Interlocutory Applications.

Ld. Counsel for the Applicant to ensure two sets of Hard Copies of the Interlocutory Applications are placed on record.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare